

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA No. 01/2017 to CA No. 156/2017
In CP No. 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017**

In the matter of:

Ramesh Dhar Vs. Unitech Ltd.
Pooja Gurbani Vs. Unitech Ltd.
Rakesh Chander Vs. Unitech Ltd.
Prabha Pasricha Vs. Unitech Ltd.
Tushar Saxena Vs. Unitech Ltd.
Mangal Bhai K. Patel Vs. Unitech Ltd.
Kamlaben M. Patel Vs. Unitech Ltd.
Veena M. Patel Vs. Unitech Ltd.
Hashmukh M. Patel Vs. Unitech Ltd.
Manhar M. Patel Vs. Unitech Ltd.
Praliva Sntra Vs. Unitech Ltd.
Kavya Kanubhai Patel Vs. Unitech Ltd.
Cbarmy Kanubhai Patel Vs. Unitech Ltd.
Manilal M. Patel Vs. Unitech Ltd.
Shakabhai K. Patel Vs. Unitech Ltd.
Mangu Ben S. Patel Vs. Unitech Ltd.
Rukhiben M. Patel Vs. Unitech Ltd.
Tensin Abdul Gani Vs. Unitech Ltd.
Hamida Salim Leela Vs. Unitech Ltd.
Shaheda Mohd. Faruk Vs. Unitech Ltd.
Vimla Pashupathy Vs. Unitech Ltd.
Pashupatity Vs. Unitech Ltd.
Neelam Puri Vs. Unitech Ltd.
Santan Mobcarebnhaj Vs. Unitech Ltd.
Smt. Munni Devi Vs. Unitech Ltd.
Vanlilak K Patel Vs. Unitech Ltd.
Kanubhai S. Patel Vs. Unitech Ltd.
Manjula K. Patel Vs. Unitech Ltd.
Kailash S. Patel Vs. Unitech Ltd.
Vinod S. Patel Vs. Unitech Ltd.
Premila H. Patel Vs. Unitech Ltd.
Satyender Kumar Vs. Unitech Ltd.
Bhumika Wadhwa Vs. Unitech Ltd.
Pashpalata Adhyaru Vs. Unitech Ltd.

(Sapna Bhatia)

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Pramod M. Shah Vs. Unitech Ltd.
Rramod Kumar Shah Vs. Unitech Ltd.
Sarojben P. Shah Vs. Unitech Ltd.
Prem Chopra Vs. Unitech Ltd.
Deepa Shekhawat Vs. Unitech Ltd.
Dr. Abhilash Vs. Unitech Ltd.
Harh Kumar Taneja Vs. Unitech Ltd.
S. Santiago Vs. Unitech Ltd.
S. Santiago Vs. Unitech Ltd.
HimadriChaterjee Vs. Unitech Ltd.
Manpreet Singh Vs. Unitech Ltd.
Bhagwat Prasad Uniyani Vs. Unitech Ltd.
Tanvi Aggarwal Vs. Unitech Ltd.
H.S. Khota Vs. Unitech Ltd.
Ravi ShankarVs. Unitech Ltd.
Trun Gupta Vs. Unitech Ltd.
Neeru Kumar Vs. Unitech Ltd.
Sudhir Kumar Mittal Vs. Unitech Ltd.
Ratika Mittal Vs. Unitech Ltd.
Manju Mittal Vs. Unitech Ltd.
Renu Dang Vs. Unitech Ltd.
Rakesh Bhatia Vs. Unitech Ltd.
P.S. Ramamoorthy Vs. Unitech Ltd.
Harish Kumar Arora Vs. Unitech Ltd.
Gunjan Mehta Vs. Unitech Ltd.
Banwari Lal Vs. Unitech Ltd.
Darshan Mehta Vs. Unitech Ltd.
Sasrdana Singh Chana Vs. Unitech Ltd.
Mahendra B. Shah Vs. Unitech Ltd.
Rakesh Dhir Vs. Unitech Ltd.
Kiranbai Rasiklal ShahVs. Unitech Ltd.
Shobhaben Kiran Bai ShahVs. Unitech Ltd.
Hari Prakash Srivastava Vs. Unitech Ltd.
Ravindra Narotamdas ShahVs. Unitech Ltd.
Anjali Alkesh Bhai Patel Vs. Unitech Ltd.
Patel Alkesh Ramanlal Vs. Unitech Ltd.
Puarvi Manish Shah Vs. Unitech Ltd.
Jigna Parag Shah Vs. Unitech Ltd.
Jigna Parag Shah Vs. Unitech Ltd.
Madhvi Kamra Jigna Vs. Unitech Ltd.
Hari Prem Vs. Unitech Ltd.
Hari PremVs. Unitech Ltd.
Sudhir Purushottam MohiteVs. Unitech Ltd.
Alivina William Vs. Unitech Ltd.
Ashok Kumar Jain Vs. Unitech Ltd.
Shri Leeladhar Navale Vs. Unitech Ltd.
Saroja Bai Vs. Unitech Ltd.
Ram Nagina Ram Vs. Unitech Ltd.
S. Kasivishwanathan Vs. Unitech Ltd.

Neeraj Rao Vs. Unitech Ltd.
ShekharRamakantKanvindeVs. Unitech Ltd.
Santosh Balichwal Vs. Unitech Ltd.
Sunayana Shekar Kanvinde Vs. Unitech Ltd.
Aruna Virchand Shah Vs. Unitech Ltd.
Rekha Shiraz KachwalaVs. Unitech Ltd.
L.R. Anathan Vs. Unitech Ltd.
Udai Singh Negi Vs. Unitech Ltd.
Meena Negi Vs. Unitech Ltd.
Mahendra Singh Gangwar HUF Vs. Unitech Ltd.
Yogesh Sethi Vs. Unitech Ltd.
Shyama Malhotra Vs. Unitech Ltd.
Sri Ram Sawhney Vs. Unitech Ltd.
Amisha Kalpesh Shah Vs. Unitech Ltd.
Usha Vinodchandra Shah Vs. Unitech Ltd.
Jaydip Mukhopadhyay Vs. Unitech Ltd.
Abhisek Kumar Bose Vs. Unitech Ltd.
Ranjit Kumar Bonse Vs. Unitech Ltd.
Ketki Ravindra Shah Vs. Unitech Ltd.
Bhagwandas P Shah Vs. Unitech Ltd.
Usha Mitin Shah Vs. Unitech Ltd.
Karishma Krunal Sanghavi Vs. Unitech Ltd.
Rahil Amish Sanghavi Vs. Unitech Ltd.
Nipa Ketan Shah Vs. Unitech Ltd.
Suman Chaturvedi Vs. Unitech Ltd.
Shirish Kumar Vs. Unitech Ltd.
Anupam Dhar Vs. Unitech Ltd.
Omwati Vs. Unitech Ltd.
Bhoopal Singh Vs. Unitech Ltd.
Amrit Kaur Vs. Unitech Ltd.
Gurdip Singh Vs. Unitech Ltd.
Kiran Nanda Vs. Unitech Ltd.
Kiran Nanda Vs. Unitech Ltd.
Sukh Dev Nanda Vs. Unitech Ltd.
Sukh Dev Nanda Vs. Unitech Ltd.
Leena Nair Vs. Unitech Ltd.
Ram Lubhaya Sehgal Vs. Unitech Ltd.
Mohan Puri Goswami Vs. Unitech Ltd.
Parvesh Goswami Vs. Unitech Ltd.
Mohan Puri Goswami Vs. Unitech Ltd.
Hemakshi Malik Vs. Unitech Ltd.
Swati Ajwani Vs. Unitech Ltd.
Sheetal Nijasure Vs. Unitech Ltd.
Davinder Kumar Khanna Vs. Unitech Ltd.
Pravin Tripathi Vs. Unitech Ltd.
Esha Prasad Vs. Unitech Ltd.
Sheela Prasad Vs. Unitech Ltd.
Reena Singh Vs. Unitech Ltd.
Kamal Kumar Prasad Vs. Unitech Ltd.

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Anjana Prasad Vs. Unitech Ltd.
Sanya Singh Vs. Unitech Ltd.
Sanya Singh Vs. Unitech Ltd.
Laxman Arjun Pawar Vs. Unitech Ltd.
Anand Kumar Burman Vs. Unitech Ltd.
Neeru Singh Vs. Unitech Ltd.
Mohan Kumar Vishwakarma Vs. Unitech Ltd.
Maya Vishwakarma Vs. Unitech Ltd.
Arvind Kumar Choudhary Vs. Unitech Ltd.
VP Rastogi Vs. Unitech Ltd.
Latika Dhody Vs. Unitech Ltd.
Priti Verma Vs. Unitech Ltd.
Kanwal Dhody Vs. Unitech Ltd.
Priti Verma Vs. Unitech Ltd.
Kanwal Dhody Vs. Unitech Ltd.
Garikipati Umamaheswara Rao Vs. Unitech Ltd.
Mahesh Mehta Vs. Unitech Ltd.
Pratibha Singh Vs. Unitech Ltd.
Anita Dixit Vs. Unitech Ltd.
VY Kameshwara Rao Vs. Unitech Ltd.
Vineeth Kaimal Vs. Unitech Ltd.
Mohammad Ali Siddiqui Vs. Unitech Ltd.
Pradnya Prabhakar Mokal Vs. Unitech Ltd.
Velagoleti Suguni Vs. Unitech Ltd.
Suman Kaushal Vs. Unitech Ltd.
Rajmani Devi Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. S. S. Gupta, Advocate
Mr. Imran A. Khan, Authorised Representative
Mr. Vineet Kumar, Advocate
Mr. Himanshu Bhandari
Ms. Soumitra Chatterjee
Mr. Sanyat Lodha, Advocate
Mr. Ankit Khurana, Advocate
Mr. Praval Arora, Advocate
Mohd. Faiz, Advocate

ORDER

The applicants filed the present application under Section 73(4) of the Companies Act, 2013. The proceeds under their matured FDs have not been given. Despite issuance of notice, none is present on behalf of the Respondent Company.

The Respondents are therefore proceeded ex-parte. Accordingly, these applications are hereby allowed.

The ROC is directed to initiate the prosecution against the Respondent/Director. The applicants are also entitled for the maturity amount under FDR. The same is therefore decreed in their favour and they have liberty to take steps for recovery of their amounts with up-to-date interest.

Applications disposed off.



(Ina Malhotra)
Member (J)